NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 62(ND)/2015 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2016

NAME OF THE COMPANY: Mr. Nand Lal Bhatia

V/s.

Sh. Kuldeep Kaul & Anr. M/s. HBE Aviosec Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

NRCHANDHARY, SR. ADU.
NPS CHAWLA, ADU.
SULOY DATTA, ADV.
HIMANSHU VIL, ADV

RESPONDENTS

Order

To come up along with CP 61(ND)/2015 on 24.8.2016.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA)

MEMBER (T)

PRESIDENT